

F.No. 11015/2/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 04th May, 2016

ORDER

The President is pleased to engage the following advocate as Standing Government Counsel for conducting Central Government litigation before District Court Belagavi in Karnataka as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

District Court Belagavi Karnataka Standing Government Counsel		
Name	Address & Mobile number	Enrl. No.
Shivna Gowda N. Patil	1803, Kelkarbag, Belagavi Mob. 9448111559.	KAR/979/88

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/2014/Judl. dated 01.10.2015.
3. Hindi version of this order will follow.

G. S. Yadav
4-5-16
(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Prabhuling K. Navadagi, Ld. ASG, Karnataka High Court, 148 Embassy Square, 106-A, 106-B, Infantry Road, Bangalore-560001.
3. Shri Krishna S. Dixit, Asstt. SG, Dhavalganga, 1st D Cross, 3rd Stage, 4th, Block, Basaveshvaranagar, Bangalore-560079.
4. Sh. K. B. Navalgimath, Asstt. SG, Gandhi Nagar, Dharwad, Karnataka.
5. The District Judge Belagavi District, Karnataka.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
9. Guard File/Judicial Section with 5 spare copies.
10. Cash (LA) Section with regard to retainership fee to CGSC.

B. S. Sharma
(B. S. Sharma)
Superintendent (Legal)